

Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Index & Agenda

Meeting No - NC/7/MEET/Nov/2023-24/09

Meeting Date -12.12.2023

Meeting Index of Norms Committee - 7 Plastic / Rubber Items

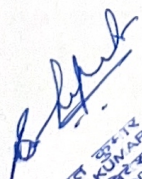
*THE CHAIRMANSHIP OF
Shri Subhash Chand Aggarwal, Addl. DGFT*

Meeting No. 03/87ALC1/2023-24 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code held on 12.12.2023 under the Chairmanship of Shri Subhash Chand Aggarwal, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Vanijaya Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri S.K. Mohapatra, JDG
- 2) Nimesh Kumar Singh, Young Professional
- 3) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 4) Shri Nand Lal, Technical Expert (Consultant), DGFT
- 5) Shri Shri D.N. Mathur, Technical Expert (Consultant), DGFT

Following are the decision of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedure:

Manual Cases


श्री सुभाष चंद अगारवाल
SUBHASH CHAND AGGARWAL
Addl. DGFT, Directorate General of Foreign Trade
Joint Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce, Govt. of India
Vanijaya Bhawan, New Delhi

Manual case A-23 Meeting No: 9 dated 12.12.2023

AA- 0310838473 dated: 25/09/2020

M/s Welspun Flooring Limited

The committee considered the case as per agenda and noted that due to typographical error one import item was missing in the Norms fixed by the committee in meeting no. 8 dated 22.11.2023. Hence, the committee decided to correct the typographical error as under:

Import Item: PVC Resin

ITC HS Code of import item: 39041020

Quantity: 1,82,000.00 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Manual case A-24 Meeting No: 9 dated 12.12.2023

AA- 0310838879 dated: 14/10/2020

M/s Welspun Flooring Limited

The committee considered the case as per agenda and noted that due to typographical error one import item was missing in the Norms fixed by the committee in meeting no. 8 dated 22.11.2023. Hence, the committee decided to correct the typographical error as under:

Import Item: PVC Resin

ITC HS Code of import item: 39041020

Quantity: 10,00,000.00 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Manual case A-25 Meeting No: 9 dated 12.12.2023

AA- 0311003167 dated: 20/04/2021

M/s Welspun Flooring Limited

The committee considered the case as per agenda and noted that due to typographical error in on of import item, the quantity was incorrectly captured in Norms Fixed by the committee in meeting no. 8 dated 22.11.2023. Hence, the committee decided to correct the typographical error as under:

सुखरुत कुमार मोहपात्रे
SUKRUT KUMAR MOHAPATRE
संयुक्त महासचिव, विदेश व्यापार
Joint Director General of Foreign Trade
विदेश व्यापार महासचिवालय
Directorate General of Foreign Trade
वणिज्य विभाग/Deptt. of India
भारत सरकार, नई दिल्ली
Vanliya Bhawan, New Delhi

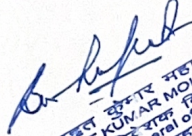
Import Item: PVC Resin/PVC

ITC HS Code of import item: 39041020

Quantity: 26,54,308.00 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE


सुनील कुमार मोहपात्रा
SUNIL KUMAR MOHAPATRA
संयुक्त महासचिव, विदेश व्यापार
Joint Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
भारत सरकार/Deptt. of Commerce
वणिज्य भवन, नई दिल्ली
Vaniya Bhawan, New Delhi